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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 30th December, 1978.

NOTIFICATION
(INCOME-TAX)

No. 2626(F.No.197/130/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Gujarat Rajya Rahat Samiti, Ahmedabad" for the purpose of the said section for and from the assessment year(s) 1972-73.

Sd/-

(M. SEASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-


1. Gujarat Rajya Rahat Samiti, Opp. Anna Bazar, Lal Darwaja, Ahmedabad-380001.
2. The Commissioner of Income-tax, Gujarat-II, Ahmedabad, with reference to his letter No. ER-II/34-3/78 dt. 2.12.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(IAS)/(P&R)/(Inv.), New Delhi.
5. Director of C&M Services(Income-tax, 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.F., New Delhi.
7. Comptroller & Auditor General of India, New Delhi(20 copies).
8. Bulletin Section of Pte. of Ins.(RS&P), New Delhi(5 copies).
9. Director of Training, IBS(Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secretary, Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(M. SEASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHENTIC FOR ISSUE


ASSISTANT DIRECTOR (RS&P).

No. IT(AI)/2523/022/RSF/79.

* SEARMA *

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI, DATED THE

20 December, 1978.

NOTIFICATION
(INCOME TAX)

Sl. No. 2626 (F.No. 197/139/78-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Gujarat Rajya Rahat Samiti, Ahmedabad" for the purpose of the said section for and from the assessment year(s) 1972-73.

Sd
(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Gujarat Rajya Rahat Samiti, Opp. Apna Bazar, Lal Darwaja, Ahmedabad-380001.
2. The Commissioner of Income-tax, Gujarat-II, Ahmedabad, with reference to his letter No. H.Q.-II/34-3/78 dt. 2.12.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(DCIR)/(Inv.), New Delhi.
5. Director of GAI Services (Income-tax), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri N.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd
(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF REVENUE
(INVESTMENT AND FINANCE)

30 October, 1973.

MEMORANDUM
(INVESTMENT)

No. 2626 (No. 197/13)/73-IT(A). In exercise of the powers conferred by clause (iv) of sub-section (3) of section 19 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notified "Ujvat Rajya Khat Samiti, Mumbai" for the purpose of the said section for and from the assessment year(s) 1972-73.

Sd

(Signature)

To

The Manager,
Government of India Press,
1100, Connaught Place, New Delhi.
(By Secretary, Govt. of India, New Delhi.)

Copy to:-

1. Gujarat Rajya Khat Samiti, Opp. Ganga Bazar, Lal Bazar, Mumbai-400 001.
2. The Comptroller of Income-tax, (Ujvat-14), Mumbai, with reference to his letter No. 22/34-3/73 dt. 7.11.73.
3. All Central offices of Income-tax.
4. Director of Inspection (IT)/(Inv.)/New Delhi.
5. Director of IT Services (Inv. Inv. Inv.), 1st Floor, Chhatrapati Shivaji Maharaj Building, New Delhi (5 copies).
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10. Shri M. S. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd

(Signature)
SECRETARY TO THE GOVERNMENT OF INDIA